

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:5234
ANSWERED ON:08.05.2012
OPERATIONAL STATUS OF TV CHANNELS
Lal Shri Kirodi

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) Whether the Government has requested all the operators of existing satellite based television channels to provide details of their operational status including wireless planning and co-ordination/integration licences;
- (b) if so, the details thereof and the details of TV channels operators who had submitted their operational status;
- (c) The details of charges/fees/royalty structures paid for use of spectrum by the operators of television channels;
- (d) whether the allocation of spectrum to these television channels is done on the basis of recommendations made by the experts/regulatory body; and
- (e) if so, whether the satellite based television channels, Government or private channels paid the prices of allocated spectrum at commercial rate?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING (SHRI C. M. JATUA)

- (a) & (b) Teleport Operators provide the operational status of various channels in their Monthly Operational Report to Network Operations Control Centre (NOCC). As per the information provided by NOCC, 514 channels permitted for uplinking are operational on various permitted teleports. A list of Teleport Operators who have reported the operational channels on their Teleports is annexed.
- (c) The teleport operators pay spectrum charges to Wireless Planning and Coordination (WPC) Wing of the Department of Telecommunication, Ministry of Communications and IT, proportionate to the satellite bandwidth consumed. The existing spectrum charges is Rs.87500/- per MHz per annum.
- (d) As informed by WPC Wing of Department of Telecommunication, Ministry of Communications and IT, the National Frequency Allocation Plan (NFAP) has identified and reserved the Band of Spectrum used for TV Uplinking. WPC Wing allocates spectrum to the Ground segment (Earth Station) of these Teleports subject to and subsequent to confirming Space segment (Transponder) allocation from Department of Space or any other Satellite Operator. The spectrum allocated to Ground segment is identical to what is assigned to the Space segment.
- (e) The Spectrum charge paid by the Teleport operators is according to the recent recommendation made by a committee in the Ministry of Communications and IT.